

**CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH**

NO.CAT/MUM/JUDL/ 3163

CONTEMPT PETITION NO. 12/98

IN

ORIGINAL APPLICATION NO. 1124/95

Shri G.P.Kushwaha

.....APPLICANT

vs

Western Railway 2.3.ars

.....RESPONDENT

From: The Deputy Registrar
Central Administrative Tribunal
Gulestan Bldg. No. 6, 3rd & 4th floor
Prescot Road, MUMBAI-1.

TO

1. Shri Arunendra Kumar,
Working as Chief Works Manager,
Lower Parel Workshop,
Western Railway,
Mumbai : 400013.

2. Shri Shiv Dutt,
Senior Personnal Officer,
Lower Parel Workshop,
Western Railway,
MUMBAI : 13

L6\3\05

Contemporary

exes de Scy au voisinage de la
ville : 2.000.000.000

Take notice that a Contempt Petition has been filed by the applicant in the above mentioned case complaining of non-compliance by the Respondents of the orders passed by this Hon'ble Tribunal on 08/4/96, and the same has been registered for action being taken under the Contempt of Court Act, 1971.

When the said petition was placed before the Tribunal, the Tribunal has passed an Order that before taking Contempt Proceeding notice be issued to you to show cause as to why such Contempt Proceeding should not be taken for not complying with the order of the Tribunal.



Take notice that you should appear before the Tribunal in person or through your advocate on 15/6/98.

A copy of Tribunal's Order dated 20/4/98 is enclosed for compliance.

Dated this

29th day of April, 1998

Encl: Copy of Tribunal's Order
dt: 20/4/98

DSW
SECTION OFFICER

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH MUMBAI

C.P.No.12/98. In
O.A.No.1124/95.

Shri. G.P.Kushwaha

.....Applicant.

v/s.

Western Railway, & 3 ors

..... Respondents.

Tribunal Order : Hon'ble Shri Justice R.G.Vaidyanatha V/C
Hon'ble Shri P.P.Srivastava M(A) Dt: 20/4/98

Applicant by Mr. G.K.Masand.

Issue notice on the C.P.No.12/98 to all the respondents, returnable by 15/6/98.



certified True Copy

Date: 20/4/98

Section Officer
Central Admin. Tribunal